NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 132/BB/ 2017	- For hearing		Rule-4(1)	Reliance Capital AIF Trustee
	1		of IB	Company Pvt. Ltd., Vs Fortuna
				Urbanscape Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1. ARHINAG. S ADVOCATE

PHI PONDEN 7

Alp.

LAWYERS INC Ph: 9008175094

N. K. Dilip B. Raghenda, Pt-G: Wangappa, Vivele B. S. Grando Sto

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ORDER

Counsel for Petitioner/Financial Creditor is present. Counsel for Corporate Debtor is also present. Rejoinder is filed. List it on 15/03/2018.

Member (T)

Member (J)